

[Secretary]

request that the concurrence of the House of the People in the said motion and the names of the Members of the House to be appointed to the said Joint Committee may be communicated to this Council."

---

MOTION

"That the Bill to provide a special form of marriage in certain cases and for the registration of such and certain other marriages be referred to a Joint Committee of the Houses consisting of 45 members, 15 members from this Council, namely—

1. Dr. Shrimati Seeta Parmanand;
2. Shrimati Savitry Devi Nigam;
3. Shrimati Violet Alva;
4. Khwaja Inait Ullah.
5. Shri Mohamed Valiulla;
6. Dr. Purna Chandra Mitra;
7. Shri Ram Prasad Tamta;
8. Shri B. K. Mukerjee;
9. Shri K. Rama Rao;
10. Shri Hirday Nath Kunzru;
11. Principal Devaprasad Ghosh;
12. Shri Venkat Krishna Dhage;
13. Shri Rajendra Pratap Sinha;
14. Shri Amolak Chand;
15. Shri C. C. Biswas.

and 30 members from the House of the people;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this Council relating to Select Committee will apply with such variations and modifications as the Chairman may make;

that this Council recommends to the House of the People that the

House do join in the said Joint Committee and communicate to this Council the names of members to be appointed by the House to the Joint Committee; and

that the Committee shall make a report to this Council within two months after its appointment."

---

PAPERS LAID ON THE TABLE

**The Deputy Minister of Irrigation and Power (Shri Hathi):** On behalf of the Finance Minister, I beg to lay on the Table a copy of each of the following documents under Article 151(1) of the Constitution:

- (1) Appropriation Accounts of Railways in India for 1950-51. Part I—Review. [*Placed in the Library. See No. IV u.a. (75).*]
- (2) Appropriation Accounts of Railways in India for 1950-51. Part II—Detailed Appropriation Accounts. [*Placed in the Library. See No. IV u.a. (75).*]
- (3) Block Accounts (including capital statement comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1950-51. [*Placed in the Library. See No. IV u.a. (75).*]
- (4) Balance Sheets of Railway Collieries and Statements of All-in-cost of coal, etc. for 1950-51. [*Placed in the Library. See No. IV u.a. (71).*]
- (5) Audit Report, Railways, 1952 (Part II). [*Placed in the Library. See No. IV u.a. (76).*]

---

✓ MOTION RE: INTERNATIONAL SITUATION

**The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru):** I beg to move—

~ "That the present International situation and the policy of the